

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016
APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015
AND
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015**

Dated: 15th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s National Aluminium Company Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam
Mr. Farrukh Rasheed

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Mr. Aditya Singh for R.1

Mr. Parinay Deep Shah
Ms. Mandakini Ghosh for R.3
(in Appeal No. 260 of 2016)

ORDER

We are informed that an order of the Orissa Electricity Regulatory Commission, which is impugned in Appeal No. 261 of 2015, is stayed by the High Court of Orissa in W.P. No. 16467 of 2015.

Mr. G. Umapathy, learned counsel appearing for the State Commission is filing the copy of the writ petition and the order passed thereon today. He is directed to serve a copy thereof on the other side.

List these matters on **03.05.2017**. In the meantime, learned counsel for the parties may consider the order passed by the High Court of Orissa and effect thereof.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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